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MCRC-30677-2025

HIGH COURT OF MADHYA PRADESH IN THE AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE PRAMOD KUMAR AGRAWAL ON THE 23rd OF JULY, 2025

MISC. CRIMINAL CASE No. 30677 of 2025

VIKASH AHIR WAR

Versus

THE STATE OF MADHYA PRADESH

..... Appearance: Shri Sandeep Mahawar - Advocate for the applicant. Shri Atmaram Ben - PL for respondent/State.

ORDER

After arguing for some time, learned counsel for the applicant prays for withdrawal of this bail application.

Prayer is allowed.

Accordingly, the bail application is dismissed as withdrawn.

(PRAMOD KUMAR AGRAWAL) JUDGE

SKM